

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF NAGRAJ AQUA LLP**

| <b>RELEVANT PARTICULARS</b> |   |  |
|-----------------------------|---|--|
| 1.                          | Name of corporate debtor  | Nagraj Aqua LLP  |
| 2.                          | Date of incorporation of corporate debtor   | 18/12/2017   |
| 3.                          | Authority under which corporate debtor is incorporated / registered   | Registrar of Companies-<br>Ahmedabad, Gujarat  |
| 4.                          | Corporate Identity No. / Limited Liability Identification No. of corporate debtor   | AAL-4292   |
| 5.                          | Address of the registered office and principal office (if any) of corporate debtor  | 01, Sarthi Kutir Row House, Behind Naher Coloney, Dungri, Valsad, Gujarat Pin No-396375  |
| 6.                          | Insolvency commencement date in respect of corporate debtor   | 14 <sup>th</sup> June, 2024  |
| 7.                          | Estimated date of closure of insolvency resolution process  | 11 <sup>th</sup> December, 2024  |
| 8.                          | Name and registration number of the insolvency professional acting as interim resolution professional                                 | <b>Mr. Dilip Vasudeo Gupta</b><br><b>Registration No.:</b> IBBI/IPA-002/IP-N00765/2019-2020/12484  |
| 9.                          | Address and e-mail of the interim resolution professional, as registered with the Board   | <b>Mr. Dilip Vasudeo Gupta</b><br><b>Add.:</b> No 8, Ellora CHS Ltd, Behind Abhyudaya Bank Ltd, Daftary Road, Malad East, Mumbai – 400097, MH<br><b>Email :</b> ipdilipgupta@gmail.com           |
| 10.                         | Address and e-mail to be used for correspondence with the interim resolution professional   | <b>Mr. Dilip Vasudeo Gupta</b><br><b>Add.:</b> No 8, Ellora CHS Ltd, Behind Abhyudaya Bank Ltd, Daftary Road, Malad East, Mumbai – 400097, MH<br><b>Email :</b> nagrajaquacirp@outlook.com       |
| 11.                         | Last date for submission of claims  | 28 <sup>th</sup> June, 2024  |
| 12.                         | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Name the class(es): No classes as identified as yet.   |
| 13.                         | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | No classes as identified yet.  |
| 14.                         | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:   | a. Web link:<br><a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a><br>Physical Address: as mentioned in Point no 10.<br>b. No classes as identified yet |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Nagraj Aqua LLP** on 14<sup>th</sup> June, 2024.

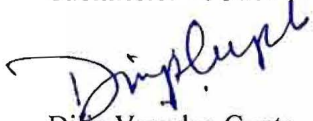
The creditors of **Nagraj Aqua LLP**, are hereby called upon to submit their claims with proof on or before 28th June 2024 to the interim resolution professional at the address mentioned against entry No. 10.

*Dilip Gupta*

The Financial creditors shall submit their claims with proof by electronics means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Dilip Vasudeo Gupta

Name and Signature of Interim Resolution Professional

Registration No.: IBBI/IPA-002/IP-N00765/2019-2020/12484

AFA Valid upto – 30th June, 2025

Date and Place :17 June, 2024, Valsad, Gujarat

**DILIP GUPTA**  
INSOLVENCY PROFESSIONAL  
IBBI/IPA-002/IP-N00765/2019-2020/12484



